

श्री मेरा मजाक उड़ाया कि इन्होंने भी मुसल-
मानों के साथ चांद देखा। श्री यह भी उसमें
कहा कि स्पीकर के भी दस गुरु हैं यह तो 20
छुट्टियां देंगे... (व्यवधान) इसलिए
भाज सुबह मैं बाजपेयी जी और द्विवेदी जी और
दूसरे लोगों से बात करना चाहता था.....

श्री सा०मी० बनर्जी (कानपुर) : मुझे कोई
एतराज नहीं है कि शिवरात्रि की छुट्टी हो।
लेकिन मेरा ख्याल है छोटी-छोटी लड़कियां यह
शिवरात्रि का व्रत रखती हैं जिसमें उन्हें शिवजी
जैसा वर मिले, तो यह शिवरात्रि की छुट्टी ले
कर क्या करेंगे ?

श्री ब्रज बिहारी बाजपेयी : आपको कुछ पता
नहीं है कि क्या होता है ?

श्री सा०मी० बनर्जी : शिवरात्रि के दिन
रात को व्रत रखा जाता है...(व्यवधान)...

श्री श्रीम प्रकाश त्यागी : यह बिलकुल
गलत बोल रहे हैं। इनको शिवरात्रि के बारे में
क्या पता है(व्यवधान) ...

SOME HON. MEMBERS : Let us not
sit tomorrow.

AN HON. MEMBER : What about
Private Members' resolutions ?

MR. SPEAKER : The resolutions fixed
for tomorrow will be taken up on the 20th
instant. The House will not be sitting
tomorrow. The resolutions will not be
cancelled but will be postponed to the 20th
instant.

श्री सा० मो० बनर्जी : अध्यक्ष महोदय,...

अध्यक्ष महोदय : मिस्टर बनर्जी, आप
बैठिए। जिस दिन कोई आपकी सबजेक्ट मिल
जाय गरमी वाला उस दिन तो मजमून की
शामत आ जाती है और जिस दिन कोई न हो
तो आप में ही लगे रहे हैं। डिस्टर्ब न करें
आप।

12-20 hrs.

PAPERS LAID ON THE TABLE

RESOLUTION ON THE REPORT OF CENTRAL WAGE BOARD FOR ROAD TRANSPORT INDUSTRY

THE MINISTER OF LABOUR AND
REHABILITATION (SHRI D. SANJI-
VAYYA) : I beg to lay on the Table a
copy of Government Resolution No. WB-14
(6)/69 dated the 2nd February, 1970 on the
report of the Central Wage Board for Road
Transport Industry. [Placed in Library
See No. LT-2705/70]

PAPERS UNDER COMPANIES ACT

THE MINISTER OF STATE IN THE
MINISTRY OF INFORMATION AND
BROADCASTING AND IN THE DEPART-
MENT OF COMMUNICATIONS (SHRI
SHER SINGH) : On behalf of Shri Satya
Narayan Sinha, I beg to lay on the Table a
copy each of the following papers under
sub-section (1) of section 619A of the
Companies Act, 1956 :—

- (1) Review by the Government on
the working of the Film Finance
Corporation Limited, Bombay for
the year 1968-69.
- (2) Annual Report of the Film Finance
Corporation Limited, Bombay for
the year 1968-69 along with the
Audited Accounts and the
comments of the Comptroller and
Auditor General thereon. [Placed
in Library See No. LT-2706/70]

EMPLOYEES' PROVIDENT FUNDS (SIXTH AMENDMENT) SCHEME

THE DEPUTY MINISTER IN THE
MINISTRY OF LABOUR, EMPLOYMENT
AND REHABILITATION (SHRI S.C.
JAMIR) : On behalf of Shri Bhagwat Jha
Azad, I beg to lay on the Table a copy of
the Employees' Provident Funds (Sixth
Amendment) Scheme, 1969 (Hindi and
English versions) published in Notification